

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	<b>IA No. 710 of 2016 &amp; 708 of 2016 in DFR No. 3024 of 2016</b> (IA 710/16 - for delay in refiling the appeal and IA 708/16 - for delay in filing the Appeal)	Jharkhand Bijli Vitran Nigam Ltd. vs. The Jharkhand State Electricity Regulatory Commission & anr.	3024 of 2016 dated 31/8/2016	13/12/2016		03-01-2017
2	<b>333 of 2016 &amp; IA 711 of 2016</b> (IA 711/16 - for stay)	JSW Steel Ltd. vs. Karnataka Electricity Regulatory Commission	3436 of 2016 dated 13/10/2016			04-01-2017
3	<b>IA No. 723 of 2016 in DFR No. 3716 of 2016</b> (IA 723/16 -for delay in filing the Appeal)	Transmission Corporation of Andhra Pradesh Ltd. vs. Andhra Pradesh Electricity Regulatory Commission	3716 of 2016 dated 11/11/2016	15/12/2016		04-01-2017
4	<b>IA No. 728 of 2016 &amp; 726 of 2016 in DFR No. 3520 of 2016</b> (IA 728/16 – for condonation of delay in refiling the appeal and IA 726/16 - for permission to file the appeal)	M/s. Renuka Sugars Ltd. vs. Karnataka Electricity Regulatory Commission & ors.	3520 of 2016 dated 20/10/2016	16/12/2016		09-01-2017
5	<b>IA No. 740 of 2016 &amp; 741 of 2016 in DFR No. 3666 of 2016</b> (IA 741/16 – for condonation of delay in filling the appeal)	Faridabad Industries Association vs. Haryana Electricity Regulatory Commission & anr.	3520 of 2016 dated 20/10/2016	16/12/2016		09-01-2017
6	<b>341 of 2016 &amp; IA No. 742 of 2016</b> (For Admn. & IA 742/16-for exemption from filing certified copy of impugned order)	Mumbai International Airport Pvt. Ltd. vs. Maharashtra Electricity Regulatory Commission & anr.	3874 of 2016	16/12/2016		09-01-2017

7	<b>IA 753 of 2016 in DFR 3719 of 2016</b> (for condonation of delay)	M.P. Power Management Co. Ltd. vs. M/s. Jaiprakash Power Ventures Ltd. & ors.	3719 of 2016 dated 11/11/2016	21/12/2016		10-01-2017
8	<b>O.P.2 of 2016</b>	Sugar Mills Association Madhya Pradesh vs. Madhya Pradesh Electricity Regulatory Commission	3889 of 2016 dated 28/11/2016	21/12/2016		11-01-2017
9	<b>IA No. 759 of 2016 in DFR No. 3905 of 2016</b> (for condonation of delay)	Kishengarh Hitech Textile Park Ltd. (KHTPC) vs. Rajasthan Electricity & ors.	3905 of 2016 dated 29/11/2016	21/12/2016		12-01-2017

By Order

Sd/-

Dy. Registrar

26/12/2016